

**Government of India
Ministry of Finance
Department of Revenue**

LOK SABHA
UNSTARRED QUESTION NO. 6608

TO BE ANSWERED ON FRIDAY, THE 6TH APRIL 2018

16 CHAITRA, 1940 (SAKA)

Agreement between India and Iran

6608. Shri C. MAHENDRAN:

Will the Minister of FINANCE (वित्त मंत्री) be pleased to state:

- (a) Whether the Government has approved Agreement for Avoidance of Double Taxation and Prevention of Fiscal Evasion with respect to taxes on income between India and Iran;
- (b) If so, the details thereof;
- (c) Whether this is likely to stimulate flow of investment, technology and personnel from India to Iran and *vice versa* and prevent double taxation; and
- (d) If so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI SHIV PRATAP SHUKLA)

- (a) Yes, Madam.
- (b) The Agreement for the Avoidance of Double Taxation and Prevention of Fiscal Evasion with respect to Taxes on Income has been signed between India and Iran at New Delhi on 17th February, 2018;
- (c) Yes, Madam;
- (d) The Agreement will prevent double taxation of cross border income, thereby providing certainty in tax matters to non resident tax payers of one country in the other. The Agreement will thus stimulate flow of investment, technology and personnel from India to Iran and *vice versa*.
